

GOLD CONTROL (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITA MANTRALAYA MEN RAJYA MANTRI) (SHRI K. R. GANESH) : I beg to move for leave to introduce a Bill further to amend the Gold (Control) Act, 1968.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Gold (Control) Act, 1968."

The motion was adopted.

SHRI K. R. GANESH : I introduce† the Bill.

STATEMENT RE GOLD (CONTROL) AMENDMENT ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITA MANTRALAYA MEN RAJYA MANTRI) (SHRI K. R. GANESH) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Gold (Control) Amendment Ordinance, 1971, under rule, 71 (1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*Placed in Library.* See No. LT-263/71]

12.38 hrs.

RAILWAY BUDGET, 1971-72—GENERAL DISCUSSION—Contd.

MR. SPEAKER : The House will now take up further general discussion of the Railway Budget for 1971-72.

We have still some further time left for the discussion of the railway budget. About 4 hours are left. How much time does the hon. Minister want ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : About 1½ hours.

MR. SPEAKER : So many questions have been asked today in the calling attention. Yesterday, he wanted one hour.

But I think that in view of the questions today, we should not mind if he gets a little more time.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : Let him withdraw the increase in third class fares, and then the speeches will be all right.

MR. SPEAKER : In that case, I would not mind if we give him four hours together, Shri Ram Dhan may now continue his speech.

SHRI S. M. BANERJEE (Kanpur) : When is the hon. Minister going to reply to the debate ?

MR. SPEAKER : I think, at 4.30 p.m.

श्री राम धन (लालगंज) : अध्यक्ष महोदय, मैं कल भाषण कर रहा था। प्रश्नी मेरा भाषण पूरा नहीं हुआ था।

अध्यक्ष महोदय : आप एक दो मिनट और ले लीजिए।

श्री राम धन : अध्यक्ष महोदय, मैं आप को बहुत धन्यवाद देता हूँ, क्योंकि यह मेरा पहला भाषण है, जबकि आप अध्यक्ष पद पर घासीन हैं।

मैं रेल मंत्री के भाषण की खर्चा कर रहा था, जिसमें उन्होंने कहा था कि संसद-सदस्यों की ओर से रेलवे प्रशासन में बहुत हस्तक्षेप होता है। मैंने इस बारे में एक उदाहरण दिया था। मैं रेल मंत्री से यह जानना चाहता हूँ कि क्या वह चाहते हैं कि संसद-सदस्य रेलवे प्रशासन के बारे में कुछ भी न कहें। जैसे, तीसरे दर्जे के भाड़े को बढ़ाया गया है और इस विषय में संसद-सदस्यों की राय नहीं ली गई है। क्या वह चाहते हैं कि संसद-सदस्य इन सब बातों के बारे में कुछ भी न कहें ?

रेल मंत्री ने यह घाटे का बजट उपस्थित किया है। अगर रेल विभाग की चौरी बन्द कर दी जाए और अधिकारियों द्वारा रेल विभाग

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†Introduced with the recommendation of the President.